POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF
WEIZMANN FINCORP LIMITED ('TARGET COMPANY' OR 'WFL')

The details subsequent to the completion of the Offer made vide Public Announcement dated 24/03/2006 and 22/09/2006 in terms of SEBI (Substantial Acquisition of Shares & Takeovers) Regulations, 1997 and subsequent amendments thereto by Trade Apartments Limited ('TAL' or 'Acquirer') to acquire upto 77,700 fully paid up equity shares of Rs.10/- each, representing 31.71% of the paid up and voting equity share capital (Listed Shares) at a price of Rs. 63.50/- per share of the Target Company are as under:

1. Name of the Target Company : **Weizmann Fincorp Limited**
2. Name and Address of the Acquirer(s) including PACs : **Trade Apartments Limited**
'Duncan House', 31, N.S.Road, Kolkata-700 001;
Ph: (033) 22308515/9281, Fax: (033) 22306844
3. Name of Manager to the offer : **Ashika Capital Limited**
4. Name of Registrar to the offer : **Bigshare Services Pvt. Ltd.**
5. Offer details

a) Date of Opening of the Offer : October 4, 2006

b) Date of Closing of the Offer : October 23, 2006

6. Details of the acquisition:

<table>
<tr><th>S. No.</th><th>Particulars</th><th colspan="2">Proposed in the Offer Document</th><th colspan="2">Actuals</th></tr>
<tr><td>(i)</td><td>Offer Price:
Fully Paid Equity Shares

Partly Paid Equity Shares</td><td colspan="2">Rs. 63.50 (including interest of Rs. 2.45) per share
Not Applicable</td><td colspan="2">Rs. 63.50 (including interest of Rs. 2.45) per share
Not Applicable</td></tr>
<tr><td>(ii)</td><td>Share holding of Acquirer (s) & persons deemed to be acting in concert before MOU/P.A.</td><td colspan="2">Nil</td><td colspan="2">Nil</td></tr>
<tr><td>(iii)</td><td>Shares acquired by way of MOU & Preferential allotment</td><td colspan="2">98,000 [40.00% of the paid up and voting equity share capital (Listed Shares)]</td><td colspan="2">98,000 [40.00% of the paid up and voting equity share capital (Listed Shares)]</td></tr>
<tr><td>(iv)</td><td>Shares acquired in the Open Offer</td><td colspan="2">77,700 [31.71% of the paid up and voting equity share capital (Listed Shares)]</td><td colspan="2">11,451 [4.67% of the paid up and voting equity share capital (Listed Shares)]</td></tr>
<tr><td>(v)</td><td>Size of the Open Offer (No. of Shares multiplied by Offer Price per share)</td><td colspan="2">Rs. 49,33,950.00</td><td colspan="2">Rs. 7,27,135.50</td></tr>
<tr><td>(vi)</td><td>Shares Acquired after P.A. but before 7 working days prior to closure date, if any.</td><td colspan="2">Nil</td><td colspan="2">Nil</td></tr>
<tr><td>(vii)</td><td>Post Offer shareholding of acquirer (2+3+4+6)</td><td colspan="2">1,75,700 [71.71% of the paid up and voting equity share capital (Listed Shares)]</td><td colspan="2">1,09,451 [44.67% of the paid up and voting equity share capital (Listed Shares)]</td></tr>
<tr><td rowspan="2">(viii)</td><td rowspan="2">Pre and Post Offer shareholding of public</td><td>Pre Offer</td><td>Post Offer</td><td>Pre Offer</td><td>Post Offer</td></tr>
<tr><td>77,700 [31.71% of the paid up and voting equity share capital (Listed Shares)]</td><td>69,300 [28.29% of the paid up and voting equity share capital (Listed Shares)]</td><td>77,700 [31.71% of the paid up and voting equity share capital (Listed Shares)]</td><td>1,35,549# [55.33% of the paid up and voting equity share capital (Listed Shares)]</td></tr>
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#The Shareholding of erstwhile Promoters has been included in the Public Category pursuant to the Offer.

7. Status of the Escrow Account : The balance amount lying in the escrow account will be released to the Acquirer.
8. Payment of interest, if any : Rs. 2.45 towards interest @ 10% p.a. for the delay period i.e. from June 14, 2006 to November 7, 2006
9. Status of Investor Complaints : Nil

The Board of Directors of the Acquirer accepts full responsibility for the information contained in this Public Announcement and also for their obligations as laid down in the Regulations.

This Public Announcement would also be available on the SEBI's website www.sebi.gov.in

ASHIKA

Issued by Manager to the Offer on behalf of Acquirer:
ASHIKA CAPITAL LIMITED
(Contact Person: Ms. Astha Singhania)
1008, Raheja Centre, 214, Nariman Point, Mumbai-400 021
Phone No: (022) 6611-1700, Fax: (022) 6611-1710
E-mail: astha@ashikagroup.com

Place: Mumbai

Date: November 10, 2006